## National Company Law Tribunal Allahabad Bench

CPNO. Z | ND | 2007

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.10.2017

NAME OF THE COMPANY: Sudayshan Downs Put Ltd & ons

SECTION OF THE COMPANIES ACT: 39 + 1398 of the companies Act of 1956

SI. NO. Name Designation

1. Saurath Gurilare Advocation

2. ADAJU MARDON PCS.

Representation Signature

Relation Signature

All Signature

## CP No. 2/ND/2007

Advocate, Shri Saurabh Srivastava for the petitioner. Shri Adesh Tandon, PCS for the respondent. Reply to the C.A No. 150/2017 is filed as a counter to restore interim order in the petition. Petitioner seeks liberty to file rejoinder to the same. Liberty is granted. The matter be listed on 9<sup>th</sup> November, 2017.

Dated:10.10.2017

Typed by P.K. Jyoti

H.P. Chaturvedi, Member (Judicial)